

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2960 of 2020

Md. Fahim Ansari @ Fahim Ansari

..... Petitioner

Versus

The State of Jharkhand

..... Opposite Party

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner:

Md. Zaid Ahmed

For the State:

Mr. A.P.P

02/21.07.2020 After some arguments, learned counsel for the petitioner seeks permission to withdraw the present anticipatory bail application.

Permission is accorded.

The present anticipatory bail application is accordingly dismissed as withdrawn.

Satish/-

(RAJESH SHANKAR, J)